

Central Administrative Tribunal
Principal Bench

O.A. 2206/97

New Delhi this the 7 th day of August, 1998

Hon'ble Smt. Lakshmi Swaminathan, Member(J).
Hon'ble Shri K. Muthukumar, Member(A).

A.K. Sarkar,
Station Engineer,
Doordarshan Kendra,
Calcutta.

... Applicant.

By Advocate Shri B.S. Jain.

Versus

1. Union of India through
Secretary,
Ministry of I & B,
Shastri Bhawan, New Delhi.

2. Director General,
All India Radio,
Akashwani Bhawan,
Parliament Street,
New Delhi.

... Respondents.

By Advocate Shri R. Narsimhan with Shri S.M. Arif.

O R D E R

Hon'ble Smt. Lakshmi Swaminathan, Member(J).

Learned counsel for both the parties agree that the issues raised in this case are identical to those raised in O.As 2153/97, 2165/97 and 2166/97.

2. In view of the above and for the reasons given in the aforesaid three applications which have been disposed of by order dt.7th August, 1998, this application is also being disposed of on similar lines as follows:

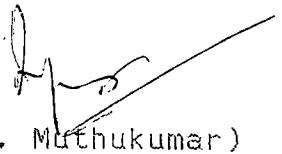
In the result, the O.A. is allowed with a direction to the respondents to hold review DPC to consider the applicant for promotion to the higher post of Senior Time

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Scale. This shall be done within three months from the date of receipt of a copy of this order. The applicant shall be entitled to consequential benefits in accordance with law, but for the reasons given in O.As 2153/97, 2165/97 and 2166/97, it is clarified that he shall only be entitled to pay and allowances from the date he has filed the application in the Tribunal i.e. 17.9.1997. No order as to costs.

(2)

3. Let a copy of the order in the aforesaid three cases be kept in this O.A.


(K. Muthukumar)
Member (A)


(Smt. Lakshmi Swaminathan)
Member (J)

SRD